

Securities Appellate Tribunal
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
Coram - Presiding Officer//Members
CIVIL CAUSE LIST OF DATE :06/01/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

27-ADMISSION-COURTCODE-RICOHAO-AT11.05A.M.

1	SEBI Appeal	722/2021	ASHISH PANDEY Vs. SEBI	Yashvi Panchal, Advocate
Sub Matter :		Misc. Application/0001228/2021		

~	Misc. Application	1228/2021	ASHISH PANDEY Vs. SEBI	Yashvi Panchal Advocate
(Main Matter Number :SEBI Appeal/0000722/2021)				

625-ADM-COURTCODE-RECLASSIFICATION-AT-11.10 AM

2	SEBI Appeal	755/2021	ARUN DEORA Vs. BSE LIMITED	Mr. Arun Deora
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632-ADM-COURT CODE-RADFORDAO-AT-11-15A.M.

3	Misc. Application	1333/2021	RUNICHA MERCHANTS PRIVATE LIMITED DELAY Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000772/2021)				

SEBI Appeal	772/2021	Runich Merchands Pvt. Ltd.	Vs. SEBI	Vikas Bengani Advocate
Sub Matter :		Misc. Application/0001333/2021		

4	SEBI Appeal	773/2021	Spice Merchants Pvt. Ltd. Vs. SEBI	Vikas Bengani Advocate
Sub Matter :		Misc. Application/0001334/2021		

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5	SEBI Appeal	774/2021	SIGNET VINIMAY PVT. LTD. Vs. SEBI	Vikas Bengani Advocate
Sub Matter :		Misc. Application/0001335/2021		
6	SEBI Appeal	775/2021	WINALL VINIMAY PVT. LTD Vs. SEBI	Vikas Bengani Advocate
Sub Matter :		Misc. Application/0001336/2021		
7	SEBI Appeal	776/2021	BITTER COMMERCIAL PRIVATE LIMITED Vs. SEBI	Vikas Bengani Advocate
Sub Matter :		Misc. Application/0001337/2021		
8	SEBI Appeal	778/2021	Sankalp Vincom Private Limited Vs. SEBI	Vikas Bengani Advocate
9	SEBI APPEAL	777/2021	APEX COMMOTRADE PRIVATE Ltd. Vs. SEBI	Vikas Bengani Advocate
	Misc. Application	1334/2021	SPICE MERCHANTS PRIVATE LIMITED Delay Application Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000773/2021)				
	Misc. Application	1335/2021	SIGNET VINIMAY PVT. LTD Vs. Delay Application SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000774/2021)				
	Misc. Application	1336/2021	WINALL VINIMAY PVT. LTD. Vs. Delay Application SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000775/2021)				
	Misc. Application	1337/2021	BITTER COMMERCIAL PRIVATE LIMITED Delay Applicati Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000776/2021)				

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	Misc. Application	1338/2021	APEX COMMOTRADE PRIVATE-Delay Application Vs. SEBI (Main Matter Number :SEBI Appeal/0000777/2021)	Vikas Bengani Advocate
	Misc. Application	1352/2021	SANKALP VINCOM PVT. LTD Vs. Delay Application SEBI (Main Matter Number :SEBI Appeal/0000778/2021)	Vikas Bengani Advocate
<u>202-MA HEARING-COURTCODE-MARESTORATION-11.20A.M.</u>				
10	Misc. Application	1227/2021	ARUN PANCHARIYA Vs. SEBI (Main Matter Number :SEBI Appeal/0000645/2021) Sub Matter(Disposed) : SEBI Appeal/0000645/2021	Sandeep Wadhawan, Advocate,
	Misc. Application	1367/2021	ARUN PANCHARIYA RESTORATION Vs. SEBI	Sandeep Wadhawan, Advocate,
<u>420-PARTHEARD-INVOCATIONPLEDGE-11.25 A.M.</u>				
11	SEBI Appeal	83/2021	HDFC Bank Ltd. Vs. SEBI	Wadia Gandhi and co.
<u>199-ADMISSIONDISPOSAL-PLEDGE SHARES-AT-11.35 AM</u>				
12	SEBI Appeal	35/2020	Axis Bank Ltd. Vs. SEBI and Ors.	Gaurav Joshi,Sr. i/b Dhruv Liladhar and Co. R.Dada - R1,V.Nankani - R2,S.Sundaresan-R3,R5
13	SEBI Appeal	50/2020	ICICI Bank Ltd. Vs. SEBI and others	Finsec Law Advisors

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	SEBI Appeal	112/2020 (/0000)	Bajaj Finance Ltd. Vs. SEBI	Ms. Atika Vaz, Advocate Law Point R-1, RASHMIKANT PARTNERS
Sub Matter :		Misc. Application/0000113/2020		
	SEBI Appeal	70/2020	HDFC Bank Ltd. Vs. SEBI and Others	Wadia Ghandy and Co LAW POINT-R-1 Visheshar-4,C AM
	SEBI Appeal	75/2020	IndusInd Bank Limited Vs. SEBI and Others	Khaitan and Co.
	Misc. Application	113/2020	BAJAJ FINANCE LTD. Vs. SEBI	Shardul Amarchand Mangaldas and Co Advocates

(Main Matter Number :SEBI Appeal/0000112/2020)

286-ADMISSION DISPOSAL-COURTCODE-AKSHSEBI-11.40 AM

14	SEBI Appeal	534/2019	P. F. Sundesha and Others Vs. SEBI	Adhiraj Malhotra,Adv. i/b DMD Associates Shyam Mehta,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	535/2019	Saksh Otifibre Ltd. Vs. SEBI	Adhiraj Malhotra,Adv. i/b DMD Associates Shyam Mehta,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	536/2019	Dr. Kailash Chaudhari Vs. SEBI	Adhiraj Malhotra,Adv. i/b DMD Associates Shyam Mehta,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	438/2020	Aksh Optifibre Ltd Vs. SEBI	DMD Advocates

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	SEBI Appeal	439/2020	Dr. KAILASH S. CHOUDHARI Vs. SEBI	DMD Advocates
	SEBI Appeal	440/2020	P. F. SUNDESHA AND OTH Vs. SEBI	DMD Advocates
<u>298-ADM DISPOSAL-COURTCODE-SASTOPENOFFER-AT11.45AM</u>				
15	SEBI Appeal	606/2019	Corporate Professionals Capital Private Limited Vs. SEBI	Ms. Riya Singh, Advocate The Law Point
<u>227-DISPOSAL-COURTCODE-PITRESTRAINED-AT-11.50AM</u>				
16	SEBI Appeal	59/2020	Pia Jhonson and Anr. Vs. SEBI	PARINAM LAW ASSOCIATES ELP
	SEBI Appeal	473/2021	Pia Johnson Vs. SEBI	PARINAM LAW ASSOCIATES
<u>37-ADMDISPOSAL-COURTCODE-ICDRPENALTY-AT-11.55AM</u>				
17	SEBI Appeal	455/2020	MANGALAM DRUGS AND Vs. SEBI	Aparna Wagle, Adv0cate- i/b Alliance Law Mr. Abhiraj Arora, Advocate-i/b ELP
(Main Matter Number :Misc. Application/0000463/2020)				
Sub Matter : Misc. Application/0000463/2020				
	Misc. Application	463/2020	Mangalam Drugs AND Organics Ltd. Ors. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000455/2020)				
Sub Matter : SEBI Appeal/0000455/2020				
<u>280-ADMDISPOSAL-COURTCODE-SCRACIRCULARS-12NOON</u>				
18	SEBI Appeal	92/2021	ASIT C MEHTA INTERMEDIATES PVT. LTD. Vs. SEBI	Mr.Pankaj

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	Misc. Application	227/2021	ASIT C. MEHTA INTERMEDIATES LTD. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000317/2021)				
	SEBI Appeal	317/2021	ASIT C MEHTA INTERMEDIATES LTD. Vs. SEBI	Visesha Law Services
Sub Matter :		Misc. Application/0000227/2021		

291-DISPOSAL-COURT CODE-RAHULSEBI-12.05PM

19	SEBI Appeal	120/2021	Rahul Gupta Vs. SEBI	Mr. Prabhpreet Singh, Chartered Accountant Ms. Nidhi Singh, Advocate
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157-ADM DISPOSAL-COURTCODE-TAMPERDTMS-AT12.10P.M.

20	SEBI Appeal	129/2021	Vupadhyaylu Sasidhar Vs. SEBI	Mr. Nasir Mohammed, Advocate Ms. Nidhi Singh, Advocate
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269-ADMDISPOSALCOURTCODE-DISGORGE MENT-AT12.15PM

21	SEBI Appeal	406/2021	Immix Trade Pvt. Ltd. Vs. SEBI	Dhwani Shah-Attorney
	SEBI Appeal	407/2021	Betul Minerals and Construction Pvt. Ltd. Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	408/2021	BETUL OILS and FEEDS PRIVATE LIMITED Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	409/2021	SUNMATE TRADE PVT. LTD. Vs. SEBI	Dhwani Shah- Attorney

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	SEBI Appeal	410/2021	SHREYANS CREDIT and CAPITAL PVT. LTD. Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	411/2021	UNI24 TECHNO SOLUTIONS PVT. LTD. Vs. SEBI	Adv. Pandit Kasar
	SEBI Appeal	412/2021	NAVINYA MULTITRADE PVT. LTD. Vs. SEBI	Adv. Pandit Kasar

308-DISPOSAL- COURT CODE-BOARD OF DIRECTORS-12.20 PM

22	SEBI Appeal	432/2021	SHEKHAWATI POLY-YARN LIMITED and ORS. Vs. NSEIL AND SEBI	S .K.JAIN and CO. Company Secretaries
	Misc. Application	831/2021	SHEKHAWATI POLY-YARN LTD. AND OTHERS Vs. NSEIL AND SEBI	DR. S. K. JAIN, PCS MKA AND CO.

413-ADMDISP-COURT CODE-BIOCONUPSI-12.25P.M.

23	SEBI Appeal	491/2021	SHREEHAS P. TAMBE Vs. SEBI	Parinam Law Associates
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